

Annexure-1
Name of the Corporate Debtor: Ramakrishna Housing Private Limited;
Date of commencement of CIRP 28th October, 2022;
List of creditors as on: 30th November, 2022

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of Contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
NIL													

For Ramakrishna Housing Private Limited

Sriram Parthasarathy
Interim Resolution Professional
IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895